94)

Single Bench

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.134/2017 CP.1090/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company		Global Acqua Pvt.Ltd. & Ors  Amalgamation		
Under Section		391(2), 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mers. Marji Bhuteria, Adv Restines 18m

<u>07.08.2017 – T.P. No. 134 / 2017 C.P. 1090 / 2016 – Global Acqua Pvt. Ltd. & Ors. Amalgamation.</u>

## **ORDER**

Ld. Lawyer on behalf of the Petitioners is present.

Order is reserved.

(MANORAMA KUMARI) MEMBER (J)